

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/4061/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 3rd May, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/64-66 dtd. 02.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.05.2024 along with station leave permission, with his officially allotted vehicle, at own cost, from the evening of 04.05.2024 till the morning of 09.05.2024.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/4062/A dated 03-05-2024
Copy to :

1. The Project Manager, Gauhati High Court.

b
JT. REGISTRAR (VIGILANCE)
Pa